

23.01.2013

J- FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 10

HON'BLE MR. JUSTICE V.K. JAIN

AT 4.30 P.M.

1. REVIEW PET. 268/2012
In EL.PET. 12/2009

MR. SHER SINGH DAGAR
Vs. DR. YOGANAND SHASTRI AND 11
OTHERS

VIVEK K GOYAL, NARESH
KAUSHIK, R.M. BAGAI,
DINKAR SINGH, SUMAN
DOVAL, AMITA KALKAL,
DAMINI KHAIRA
